

(d) whether the Government propose to take any effective steps to prevent irregularities in these private institutions; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHIR MUHI RAM SAIKIA) : (a) to (e) All India Council for Technical Education (AICTE) gives approval for conducting MBA programmes only in the Universities or Institutions which are affiliate to a University. There is only one such institution in the private sector in Delhi which is approved by the AICTE for conducting MBA programme. As a matter of policy AICTE does not approve any BBA programme. As per the information furnished by AICTE no incidence of irregularity in terms of admissions has come to their notice.

Irregularities in Potable Water Management

5623. SHRI ILIYAS AZMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have found irregularities while analysing the data of potable water management;

(b) if so, the details of those irregularities; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No. Sir.

(b) and (c) Do not arise.

Unemployed Rural Youths

5624. DR. HARI SINGH :

SHRI ILIYAS AZMI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are aware that the unemployed youths residing in rural areas are not getting employment under various schemes;

(b) if so, the reasons therefor;

(c) the State-wise details of the employment provided during the last three years; and

(d) the amount allocated for this purpose this year and the manner in which the district rural development agencies have spent this amount ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) To generate additional employment in rural areas, the Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) are major employment schemes being implemented in the rural areas of the country by the Centre. To provide assured wage employment to the people in rural areas, EAS has been extended to all the blocks of the country w.e.f. 1.4.1997. The primary objective of EAS is to provide wage employment during lean agricultural seasons to the persons who get themselves registered with Panchayats for seeking employment.

(c) and (d) The amount allocated and utilised during 1996-97 and the State-wise details of employment provided during last three years are given in Statement I, II and III.

Statement-I

Statement showing amount allocated, utilised during 1996-97 and Employment generated under Jawahar Rozgar Yojana (JRY) during 1994-95, 1995-96 and 1996-97

State/UT's	Amount (Rs. in lakhs) 1996-97		Mandays Generated (Lakh Mandays)		
	Allocated	Utilised	1994-95	1995-96	1996-97*
1	2	3	4	5	6
Andhra Pradesh	17372.39	10147.96	812.25	701.57	184.85
Arunachal Pradesh	178.30	141.27	5.58	8.24	1.76
Assam	5718.18	3373.29	263.29	179.08	67.58

1	2	3	4	5	6
Bihar	34075.58	23548.64	986.88	1197.03	354.71
Goa	192.65	235.53	6.45	8.38	4.95
Gujarat	6376.25	6280.49	258.48	209.42	105.20
Haryana	1531.81	1371.79	33.96	33.50	13.08
Himachal Pradesh	612.16	493.53	28.87	21.45	8.38
Jammu & Kashmir	1243.93	708.46	88.04	48.23	23.20
Karnataka	11665.34	12015.31	499.67	524.89	250.94
Kerala	4244.16	4458.15	101.01	127.75	55.45
Madhya Pradesh	22014.51	11961.01	1075.25	759.46	217.21
Maharashtra	18937.58	18664.14	1100.73	1014.47	455.08
Manipur	228.53	141.46	07.16	9.34	3.01
Meghalaya	267.40	322.39	8.50	4.86	6.61
Mizoram	112.65	110.12	5.72	5.20	1.89
Nagaland	286.64	164.41	8.47	5.76	4.18
Orissa	14093.11	11909.28	604.51	678.31	258.84
Punjab	1089.39	162.55	24.36	6.44	1.89
Rajasthan	9146.40	6208.92	545.58	361.72	125.66
Sikkim	104.36	176.86	7.03	9.27	2.57
Tamil Nadu	15704.96	18040.03	1027.66	1069.75	488.60
Tripura	296.83	662.00	29.02	18.43	14.85
Uttar Pradesh	42334.91	42123.49	1395.94	1532.46	658.18
West Bengal	15569.34	10334.00	580.82	414.75	144.29
A & N Islands	84.41	49.74	2.59	2.59	0.75
D & N Haveli	45.81	49.75	2.07	0.64	1.02
Daman & Diu	26.99	23.24	0.55	0.11	0.44
Lakshadweep	42.32	49.22	1.91	1.05	0.88
Pondicherry	82.64	99.35	4.72	3.10	2.20
Total	233679.53	184006.36	9517.07	8958.25	3458.25

* Information till Feb., 97.

Statement-II

Statement showing amount allocated, utilised during 1996-97 and Employment generated under Employment Assurance Scheme (EAS) during 1994-95, 1995-96 and 1996-97

State/UT's	Amount (Rs. in lakhs) 1996-97		Mandays Generated (Lakh Mandays)		
	Allocated/Released	Utilised	1994-95	1995-96	1996-97*
1	2	3	4	5	6
Andhra Pradesh	25137.50	9155.25	277.24	252.42	164.08
Arunachal Pradesh	2126.25	1220.26	20.84	50.67	20.72
Assam	13525.00	5244.41	95.50	181.82	89.92
Bihar	26556.25	16708.89	193.72	254.44	256.46
Goa	100.00	NR	0.00	0.00	NR
Gujarat	7312.50	6284.27	35.26	92.45	104.73
Haryana	3350.00	1954.22	34.64	52.11	19.18
Himachal Pradesh	1987.00	670.84	3.20	6.86	8.29
Jammu & Kashmir	4825.00	3330.39	59.85	129.96	62.28
Karnataka	14450.00	10513.58	177.45	268.73	231.47
Kerala	3562.50	1404.87	27.64	32.47	18.02
Madhya Pradesh	28337.51	11577.30	363.78	388.02	189.57
Maharashtra	8412.50	8267.71	233.89	293.23	211.31
Manipur	1350.00	798.65	28.60	31.21	9.96
Meghalaya	612.50	197.94	1.39	8.30	3.40
Mizoram	1500.00	943.76	41.71	40.91	20.62
Nagaland	3482.50	1143.18	28.81	49.00	30.74
Orissa	20534.44	15012.06	281.24	311.06	329.75
Punjab	1225.00	NR	0.00	0.00	NR
Rajasthan	12987.50	9520.58	273.11	288.02	169.85
Sikkim	275.00	163.82	8.50	16.01	2.43
Tamil Nadu	18406.25	9284.42	141.29	211.35	258.15
Tripura	2700.00	1889.00	60.35	43.20	42.51
Uttar Pradesh	26630.94	13077.64	165.63	318.23	227.56
West Bengal	12712.50	8767.82	184.79	143.08	116.06

1	2	3	4	5	6
A & N Islands	0.00	19.65	0.57	0.11	0.26
D & N Haveli	60.00	30.62	0.10	0.23	0.38
Daman & Diu	40.00	0.00	0.12	0.36	0.00
Lakshadweep	140.00	89.67	0.34	1.02	1.89
Pondicherry	60.00	NR	0.00	0.00	NR
Total	242399.34	137270.80	2739.56	3465.27	2589.57

* Information till Feb., 97

Statement-III

Statement showing amount allocated, utilised during 1996-97 and families benefitted under IRDP during 1994-95, 1995-96 and 1996-97.

State/UT's	Amount (Rs. in lakhs) during 1996-97		No. of families benefitted during		
	Allocated	Utilised	1994-95	1995-96	1996-97
1	2	3	4	5	6
Andhra Pradesh	8336.41	9019.44	159988	122863	130549
Arunachal Pradesh	623.43	249.26	18764	14381	4950
Assam	2743.50	3600.68	62584	59030	23062
Bihar	16218.24	10228.77	224736	265525	190010
Goa	141.87	124.36	2192	1486	974
Gujarat	3059.22	2564.39	72418	55686	41741
Haryana	735.33	982.66	28285	29771	14660
Himachal Pradesh	239.78	452.66	7355	6606	6794
Jammu & Kashmir	999.09	556.17	13545	13189	7929
Karnataka	5594.91	4836.74	125810	119685	97280
Kerala	2036.15	2096.13	46294	43357	40150
Madhya Pradesh	10565.39	7291.89	218629	210692	86444
Maharashtra	9087.73	7223.71	196677	161597	128118
Manipur	449.59	256.01	7658	6077	4029
Meghalaya	477.57	276.03	6828	4534	4120
Mizoram	201.82	101.81	3345	5085	1360

1	2	3	4	5	6
Nagaland	335.69	211.52	2251	2531	2915
Orissa	6763.85	4520.55	139837	120669	61236
Punjab	521.53	514.92	22701	11786	6781
Rajasthan	4388.01	3094.04	187799	92818	53010
Sikkim	55.95	108.44	1281	2843	1483
Tamil Nadu	7537.14	4990.48	281221	183895	103883
Tripura	641.42	570.11	21818	14657	4996
Uttar Pradesh	20316.50	17633.46	369725	355916	313783
West Bengal	7472.20	4047.06	159722	161724	82077
A & N Islands	70.94	17.73	1126	832	276
D & N Haveli	14.99	6.91	382	274	41
Daman & Diu	27.97	11.32	97	310	178
Lakshadweep	6.99	3.45	100	18	30
Pondicherry	51.95	49.17	1221	1563	1112
All India	109721.1	83639.21	2215421	2089400	1413976

[English]

Use of Army for Flood Control In Assam

5625. DR. ARUN KUMAR SARMA : Will the Minister of DEFENCE be pleased to state:

(a) whether army was called to rescue persons marooned during flood in few districts of Assam;

(b) if so, whether army could not adequately respond to such calls by District Administration last year including Lakhimpur District due to inadequate number of rubber boats and trained army personnel fit to the purpose; and

(c) if so, the details of the Plan to deal with such situation in future considering the recurring nature of the problem and heavy current flood water in Lakhimpur and Dhemaji districts in Assam ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) and (c) The primary responsibility of meeting situations arising due to floods is that of the State

Government. The assistance of the Army is always available, should the situation be beyond the capacity of the State Administration. The scale of Army's assistance in terms of equipment and manpower is dependent upon over all availability of resources and other priority commitments.

National Programme for Blindness, Leprosy and T.B.

5626. SHRI THAWAR CHAND GEHLOT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the details of the activities being undertaken is regard to the National Blindness, Control Programme, National Leprosy Eradication Programme and National Tuberculosis Control Programme during the last three years in the country, State-wise;

(b) the targets fixed for the said programme during the said years, and the achievements made as against the said targets;

(c) whether there has been increase in the cases